

Central Administrative Tribunal
Principal Bench

RA 363/2000

in

OA 719/2000

7

New Delhi this the 21st day of December, 2000

Hon'ble Shri Kuldip Singh, Member(J).
Hon'ble Smt. Shanta Shastri, Member(A).

Chamen Lal,
S/o Shri Ram Khelawan,
R/o Gr.No. 34-L,
Central Government Housing Complex,
Vasant Vihar,
N.Delhi-110057. ... Review Applicant.

Versus

1. Union of India through
the Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-110011.
2. The Under Secretary to the
Govt. of India, Ministry of Urban
Development, Nirman Bhawan,
New Delhi-110011. ... Respondents.

O R D E R (By circulation)

Hon'ble Shri Kuldip Singh, Member(J).

The applicant seeks to review the order of the Tribunal dated 24.8.2000 in OA 719/2000.

2. On perusal of the grounds taken in the Review Application, it is seen that there is no error apparent on the face of the record. What the applicant is trying is to re-argue the case as if it is an appeal which is not permissible in the Review Application. As none of the grounds falls within the provisions of Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985, RA 363/2000 is rejected.

Shanta Shastri
(Mrs. Shanta Shastri)
Member (A)

Kuldip Singh
(Kuldip Singh)
Member (J)